GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:5600 ANSWERED ON:10.05.2012 MAYURBHANJ DISTRICT UNDER SER Tudu Shri Laxman

Will the Minister of RAILWAYS be pleased to state:

- (a) the details and the present status of railway projects undertaken under the Mayurbhanj district under the South Eastern Railway (SER) during the last three years, project-wise;
- (b) whether it is a fact that the development under Mayurbhanj district is lagging behind due to its jurisdiction under SER;
- (c) if so, the reaction of the Railways thereto;
- (d) whether the Railways propose to bring the Mayurbhanj district under the jurisdiction of East Coast Railway; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO.5600 BY SHRI LAXMAN TUDU TO BE ANSWERED IN LOK SABHA ON 10.05.2012 REGARDING MAYURBHANJ DISTRICT UNDER SER.

- (a) to (c): District-wise information of railway projects is not maintained.
- (d): No, Madam.
- (e):The jurisdiction of a Zone is decided on the basis of operational/administrative requirements and not on regional considerations. The Jurisdiction of the Railway Zones has been finalized keeping in view i) the geographical contiguity of the division forming a zone, ii) smooth movement of traffic operationally, and iii) to provide better control and improve efficiency of the system.

In view of the above, Railways do not propose to bring the Mayurbhanj district under the jurisdiction of East Coast Railway.